

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.M.P No. 1063 of 2020**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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02/10.09.2020

Counsel for the petitioner seeks for an adjournment.

Adjournment, as sought for, is granted.

In the meantime, defect(s) as pointed out by the office be removed.

**(ANANDA SEN , J)**

anjali/-